

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(CAA)-272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd

.... Petitioner/Applicant

Order Under Section 230/232

Order delivered on 15.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

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|--------------------|---|
| For the Applicant | : Ms. Niyati Kohli, Mr. Pranjit Bhattacharya, Ms. Megha Bengali, Mr. Pranshu Paul, Advocate. |
| For the RD | : Mr. Shankari Mishra, Advocate. |
| For the OL | : Ms. Hemlata Rawat, Advocate. |
| For the Objectors | : Mr. Vipul Ganda, Advocate, Ms. Aastha Trivedi, Advocate and Ms. Guresha Bhamra, Advocate |
| For the Respondent | : Ms. Niyati Kohli, Mr. Pranjit Bhattacharya, Ms. Megha Bengali, Adv. For Respondents 1-3, 17 & 18 |

ORDER

List the matter for further consideration on 26.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)